GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 228
TO BE ANSWERED ON THE 9TH JULY, 2019

FUNCTIONING OF e-NAM

*228. DR. (PROF.) KIRIT PREMJIBHAI SOLANKI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a)   the details of the total number of farmers and mandis registered with e-NAM, State/UT-wise;

(b)   whether the Government has faced any challenges in the implementation of the scheme specifically regarding internet connectivity and infrastructure; and

(c)   if so, the steps taken by the Government to address the challenges and expedite the implementation and coverage of the scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री   (SHRI NARENDRA SINGH TOMAR)

(a) to (c):   A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 228 DUE FOR REPLY ON 9TH JULY, 2019.

(a):   Government of India has launched National Agriculture Market (e-NAM) Scheme on 14th April, 2016 with the objective of creating online transparent competitive bidding system to facilitate farmers with remunerative prices for their produce. So far, 585 wholesale regulated markets of 16 States and 02 Union Territories (UTs) have been integrated with e-NAM platform and till 30.06.2019, a total of 1,64,51,587 farmers have been registered under this scheme. The State-wise details of farmers registered & mandis integrated with e-NAM is annexed.

(b) & (c):   Availability of the desired speed of internet connectivity in few mandis situated in remote areas is a challenge.

State Governments have been advised to explore the possibilities of upgrading the internet connectivity with internet service providers. States have also been advised to provide sufficient computers & other hardwares with requisite manpower. Close monitoring of the progress through meetings at various levels and visits of the officers to e-NAM mandis is carried out. The Central Government is providing free software and assistance for related hardware including quality assaying equipments and creation of infrastructure like cleaning, grading, sorting, packaging and compost unit etc. Under the scheme, various training & awareness programmes are conducted for farmers, traders, commission agents and other stakeholders for successful implementation of e-NAM. Various steps taken by the Government has led to inter-mandi and inter-State trade on e-NAM Platform.

State-wise details of mandis integrated and farmers registered with e-NAM Platform as on 30.06.2019

Sr.No	State	Mandis Integrated	No. of farmers registered
1	ANDHRA PRADESH	22	1425183
2	CHANDIGARH	1	7106
3	CHHATTISGARH	14	134737
4	GUJARAT	79	864988
5	HARYANA	54	2716618
6	HIMACHAL PRADESH	19	118250
7	JHARKHAND	19	83026
8	MADHYA PRADESH	58	3010000
9	MAHARASHTRA	60	1138110
10	ODISHA	10	52619
11	PUDUCHERRY	2	10583
12	PUNJAB	19	210423
13	RAJASTHAN	25	1305902
14	TAMIL NADU	23	201437
15	TELANGANA	47	1815599
16	UTTAR PRADESH	100	3296691
17	UTTARAKHAND	16	47579
18	WEST BENGAL	17	12736
	Total	**585**	**16451587**

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